

**Effect of Sodium Vapour and Mercury
Electric Lamps on Eyes**

*609. SHRI N. DENNIS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any investigations have been made on the effect of sodium vapour and mercury electric lamps on human eyes in recent times; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) According to information available, no specific study is reported to have been made on the effect of Sodium Vapour and mercury electric lamps on eyes.

(b) Does not arise.

**Assistance to Private Nursing Homes
for Family Planning Work**

*610. DR. A. KALANIDHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of private nursing homes being assisted by the Centre for family planning work;

(b) the quantum of annual financial assistance given to such private nursing homes for the last three years; and

(c) the steps that have been taken to ensure that such financial assistance is actually utilised for family planning work and to assess their contribution in the achievement of plan targets ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The assistance of the Government of India consists in the recently started scheme for training members of the Indian Medical Association including those doctors who are running private nursing homes in techniques of laparoscopic sterilisation and supplying laparoscopes to trained doctors on subsidised rates.

(b) and (c). So far 91 teams have been trained up to March 1987. We do not have the split-up of the various categories of doctors under this scheme. Details of financial expenditure have not yet been received from the Indian Medical Association.

**Suggestion from Andhra Pradesh
Government regarding Navodaya
Schools**

*611. SHRI K. RAMACHANDRA REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Union Government have received a communication from Government of Andhra Pradesh for certain modifications in the Navodaya Schools Scheme;

(b) if so, the details of modifications the Andhra Pradesh Government desires to have in the Navodaya Schools Scheme; and

(c) the reaction of Union Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) to (c). The Government of Andhra Pradesh had in their letters dated 21.1.86 and 10.6.86 suggested modifications in the scheme of Government of India for setting up Navodaya Vidyalayss to say that the residential schools being run by the State Government be adopted as model schools under the Central Scheme and that the medium of instruction should be the mother tongue. The Central Government has been of the view that the Navodaya Vidyalayas have to be set up and run by the Navodaya Vidyalayas Samiti, an autonomous organisation created for that purpose and any category of institutions run by the State Governments of non-Government agencies cannot be treated as Navodaya Vidyalayas under this Scheme. In regard to the medium of instruction the Central Government is of the view that common medium of instruction is one of the important features of the scheme. The